

(b) As per information furnished by the National Aids Control Organisation, the known modes of transmission of HIV/AIDS from person to person are through unprotected sex with an infected person, transfusions of infected blood and from mother of child during pregnancy and child birth. The mode of transmission among injectible drug users is through sharing of needles. As per Sentinel Surveillance 2005, the HIV positivity among commercial sex workers has been found to be 8.4%, whereas in the general population, the positivity is less than 1%. It can, therefore, be concluded that commercial sex workers are major transmitters of this disease.

(c) and (d) The proposed amendments to the Immoral Traffic (Prevention) Act 1956, seek to prevent trafficking in women and children for prostitution by incorporating stringent punishment for traffickers who recruit, transfer, harbour or receive a person for the purpose of prostitution. The Bill was introduced in Lok Sabha on 22nd May, 2006 and is now under the examination of the Ministry related Parliamentary Standing Committee.

Swayam Siddha Scheme

1480. SHRI K.B. SHANAPPA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the proposal for release of funds under Swayam Siddha Scheme is pending with Government;

(b) if so, the details thereof; and

(c) by when the amount would be released?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY): (a) to (c) The Scheme of Swayam Siddha is implemented through State Governments and funds are released to State Governments on the basis of Annual Action Plans. No proposal is pending with Ministry of Women and Child Development as on 31.7.2006 under the Scheme of Swayam Siddha for release of funds to State Governments based on Annual Action Plans.

Funds under Balika Samridhi Yojana

1481. SHRI K.B. SHANAPPA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the proposal for release of funds under Balika Samridhi Yojana is pending with Government;

(b) if so, the details thereof; and

(c) by when the amount would be released?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY): (a) No, Sir. The Planning Commission has proposed to transfer Balika Samridhi Yojana to the States/UTs. Therefore no funds have been earmarked for the scheme for 2005-2006 and 2006-2007.

(b) and (c) Do not arise.

Creches and day care centres

†1482. MISS ANUSUIYA UIKEY: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the State-wise details of the number of creches and day care centres in the country at present;

(b) the State-wise details of the increase in their number during the last five years; and

(c) the details of the facilities and funds provided to them?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY): (a) Statement-I is enclosed (See below).

(b) Statement-II is enclosed (See below).

(c) The details of the facilities provided under the National Creche Fund and the Assistance to Voluntary Organisations for running creches for the children of Working/Ailing Women schemes include Day-Care, Supplementary Nutrition, Immunization, Health Care, Play and Sleeping facilities. Under both the schemes funds amounting to Rs. 14.37 crores and Rs. 126.79 crores respectively were made available during the last five years.

†Original notice of the question was received in Hindi.